

in the matter. A decision has been taken to permit slum improvement in respect of CPWD lands (under the Ministry of Works and Housing). The Ministry of Works and Housing is pursuing the matter with other Central Government Departments and the State Government for an early decision in the matter.

@Restriction on Sale of Fertilizer

2843. SHRI GHOUSE MOHIUDDIN SHEIKH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Government have imposed certain restrictions on the sale of fertilizer by some fertilizer producing companies; and

(b) if so, whether these restrictions will lead to fertilizer glut in the country?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH) : (a) and (b). There is no restriction as such on distribution of fertilisers. Depending upon the magnitude of requirements of the States for various types of fertilisers and availability

@Previously Unstarred Question 2344 transferred from the 21st March, 1983.

thereof in the particular State and also the nearby State, a Supply Plan for distribution of indigenous fertilisers is drawn up in coordination with manufacturers and state Governments. An effort is made while drawing up the Supply Plan, to ensure that criss-cross and long distance movement of fertilisers is avoided as far as possible. Since the entire production of the fertiliser Companies is covered in the Supply Plan, the question of causing a situation of glut does not arise.

Financial Allocation to States under I.R.D.P.

2844. SHRI H. HANUMANTHAPPA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the financial allocation to various States under the Integrated Rural Development Programme during the Sixth Five Year Plan period;

(b) the amount spent so far out of this outlay, State-wise; and

(c) the number of families covered under the Programme, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARI NATH MISHRA): (a) to (c)

States/UTs.	No. of blocks	Allocation during S'xth Plan @ Rs. 35 lakhs per blocks (Rs. in crores)	Amount spent (since Jan. 1983) (Rs. in crores)	Beneficiaries covered (since 1980-81 till Feb. 1983). (thousand of families)
1	2	3	4	5
Andhra Pradesh	324	113.40	62.11	629.36
Assam	134	46.90	6.87	53.62
Bihar	587	205.45	57.05	575.87
Gujarat	218	76.30	27.14	439.08

1	2	3	4	5
Haryana	87	30.45	12.82	165.00
Himachal Pradesh	69	24.15	8.90	123.19
Jammu & Kashmir	75	26.25	4.31	57.39
Karnataka	175	61.25	32.20	271.07
Kerala	144	50.40	12.73	271.40
Madhya Pradesh	458	160.30	60.03	617.40
Maharashtra	296	103.60	36.70	408.06
Manipur	26	9.10	1.62	12.91
Meghalaya	24	8.40	1.43	18.32
Nagaland	21	7.35	2.80	29.28
Orissa	314	109.90	23.41	358.17
Punjab	117	40.95	29.63	232.63
Rajasthan	232	81.20	40.09	336.25
Sikkim	4	1.40	0.24	1.67
Tamil Nadu	377	131.95	67.73	797.98
Tripura	17	5.95	2.49	24.59
Uttar Pradesh	876	306.60	106.58	2183.86
West Bengal	335	117.25	7.11	151.64
UNION TERRITORIES :				
A & N Islands	5	1.73	—	0.07
Arunachal Pradesh	48	16.80	1.47	14.59
Ghandigarh	1	0.35	0.01	0.41
D & N Haveli	1	0.35	—	0.19
Delhi	5	1.75	0.71	7.88
Goa, Daman & Diu	12	4.20	1.81	15.07
Lakshadweep	5	1.75	0.01	—
Mizoram	20	7.00	0.45	5.58
Pondicherry	4	1.40	0.47	4.03
ALL INDIA				
	5011	1753.85	608.92	7806.56